Forms for Reporting of Short term and Long term Transactions (16)										
	Inter-State (4)	Form-ST1 & ST2 for Bilateral & Form ST3 & ST4 for Banking Transactions								
Chart Tarre	Cross Border (2)	Form-ST5 & ST6 for Bilateral Transactions								
Short Term Transactions (8 Nos)	Intra-State (2)	Form-ST7 for Bilateral & Form ST8 for Banking Transactions								
	Inter-State (4)	Form-OST1 & OST2 for Bilateral & Form OST3 & OST4 for Banking Transactions								
Long Term	Cross Border (2)	Form-OST5 & OST6 for Bilateral Transactions								
Transactions (8 Nos)	Intra-State (2)	Form-OST7 for Bilateral & Form OST8 for Banking Transactions								

	Form-DAM for Day Ahead market
Power	Form-TAM for Term Ahead market
Exchnage (3 Nos)	Form- REC Market

Open Position of Electricity Contracts by Trading Licensees (1 No)	Form-OPN
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Short-term Transactions of Electricity by Trading Licensees (Inter-State Bilateral Transactions)*

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period o Deli	f Power very	Time of Deliv		Schedule d Volume (MUs)	Pur	chased fron	1	Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)	Trading Margin (₹/kwh)	
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State			
Α						II.	1	RTC		I	1			1	
1															
2															
3															
В								Peak							
1															
2															
3															
С							Other th	an RTC & P	eak						
1															
2															
3															

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

Note: (3) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

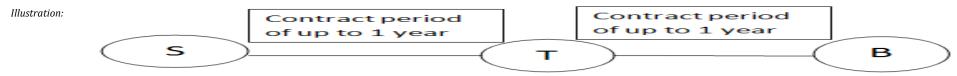
Statutory Information)

Note: (4) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

Note: (5) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* where period of contract of the licensee with both the seller and the buyer is up to 1 year



Short-term Transactions of Electricity by Trading Licensees (Inter-State Bilateral Transactions)**

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Deliv		ime of Pov	ver Delivery	Scheduled Volume (MUs)	Purchased from			Sold to	Purchase Price (₹/Kwh)	Sale Price (₹/kwh)		
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State		
A							RTC	<u> </u>			<u> </u>			
1														
2														
3														
В							Peak							
1														
2														
3														
С	Other than RTC & Peak													
1														
2														
3														

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

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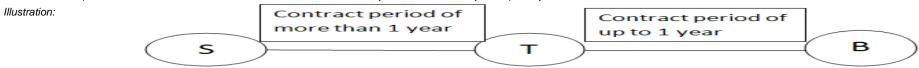
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Note: (4) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

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Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* *where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year



Short-term Transactions of Electricity by Trading Licensees (Inter-State Swapping/Banking Bilateral Transactions)* Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Por	wer Delivery	Time of Pow	ver Delivery	Scheduled Volume (MUs)	Period of Expected Schedu	to be	Time of Expecte Sche	ed to be	Expected Scheduled Volume (MUs)		chased from	1		Sold to		Trading Margin (₹/kwh)
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)	_	Start date (DD/MM/ YYYY)	(DD/MM/	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	lame of the Buyer	Category	State	
A	RTC																	
1																		
2																		
3																		
В	Peak																	
1																		
2																		
3																		
С	Other than RTC & Peak																	
1										_		_						
2																		
3																		

Note: The report has to be completed with power schedule for first leg of transaction as well as expected power to be scheduled in return in the second leg at a later date.

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

Note: (3) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

Statutory Information)

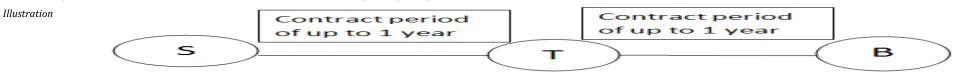
 $Note: (4)\ Data\ shall\ be\ submitted\ on\ a\ monthly\ basis\ by\ 10 th\ of\ the\ following\ month\ to\ the\ Commission,\ Regional\ Load\ Dispatch\ Centre\ and$

Regional Power Committee

Note: (5) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* where period of contract of the licensee with both the seller and the buyer is up to 1 year



Short-term Transactions of Electricity by Trading Licensees (Inter-State Swapping/Banking Bilateral Transactions)**

Name of the Trading Licensee:

Month:

Sr.No	No Type of Transaction Period		Period of Power Delivery Time of Power Delivery		Scheduled Period of Power Expected to be (MUs) Scheduled		Time of Power Expected to be Scheduled		Expected Scheduled Volume (MUs)	Purchased from		n	Sold to				
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category		Name of the Buyer	Category	State
Α			ı	1		1		RT	С						1		ı
1																	
2																	
3																	
В								Pe	ak								
1																	
2																	
3													·				
С								Other than F	RTC & Peak								
1													_				
2																	
3																	

Note: The report has to be completed with power schedule for first leg of transaction as well as expected power to be scheduled in return in the second leg at a later date.

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

Note: (3) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

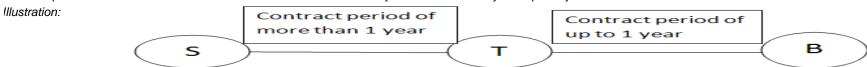
Statutory Information)

Note: (4) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

Note: (5) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* *where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year



Short-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)*

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Po	wer Delivery	Time of Por	wer Delivery	Scheduled Volume (MUs)	Purchased from		Sold to		Purchase Sale Price (₹/kwh)		Trading Margin (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	State/ Country	Name of the Buyer	State/ Country	(₹/Kwh)		
Α	RTC												
1													
2													
3													
В	Peak												
1													
2													
3													
С	Other than RTC & Peak												
1													
2													
3													

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

Statutory Information)

Note: (3) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and

Regional Power Committee

Note: (4) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* where period of contract of the licensee with both the seller and the buyer is up to 1 year *Illustration:*



Short-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)** Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Power Delivery		Time of Power Delivery		Scheduled /olume (MUs)	Purchased from		Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)		lame of the Seller	State/ Country	lame of the Buyer	State/ Country	, ()	
						DTC						
Α		1	1	T	T	RTC	•	1		1	ı	_
1												
2												
3												
В						Peak						
1												
2												
3												
С					Other th	an RTC & Peak						
1												
2												
3												

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

Statutory Information)

Note: (3) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and

Regional Power Committee

Note: (4) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

**where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year

Illustration:



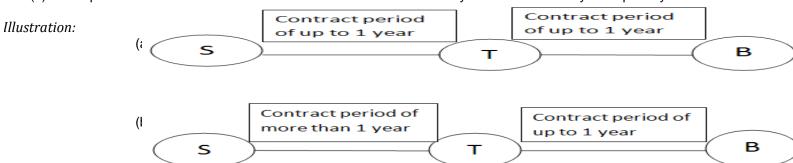
Short-term Transactions of Electricity by Trading Licensees (Intra-State Bilateral Transactions)* Name of the Trading Licensee:

Month:

WIOTILIT.	T	_
Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state Note: (2) CERC doesn't require name of the parties and the price of these transactions

- * It will consist of following two cases:
- (a) where period of contract of the licensee with both the seller and the buyer is up to 1 year
- (b) where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year



Short-term Transactions of Electricity by Trading Licensees (Intra-State Swapping/Banking Bilateral Transactions)*

Name of the Trading Licensee:

Month:

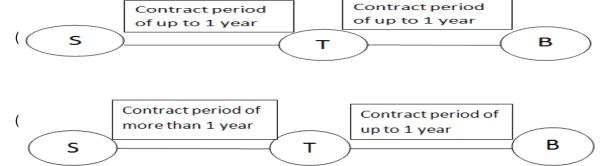
WIOTILIT.		
Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state

Note: (2) CERC doesn't require name of the parties and the price of these transactions

- * It will consist of following two cases:
- (a) where period of contract of the licensee with both the seller and the buyer is up to 1 year
- (b) where period of contract of the licensee with the seller is more than 1 year and with the buyer is up to 1 year

Illustration:



Open Position of the Electricity Contracts made by Trading Licensees

Name of the Trading Licensee:

Quarter; April to June, July to Sep, Oct to Dec, Jan to March

	Long Position (Bought)										
Sr.No	Date of Contract (DD/MM/YYYY)	Uncontracted tenure (open poistion) In months	Uncontract Volume (MUs)	Purchase Price (₹/kwh)							
1											
2											
3											
4											

	S	hort Position (Sold)	
Sr.No	Date of Contract (DD/MM/YYYY)	Uncontracted tenure (open poistion) In months	Uncontract Volume (MUs)	Sale Price (₹/kwh)
1				
2				
3				
4				

Note:

- 1. Risk Summary Report will contain the mark to market value of these reported Open Contracts
- 2. The price used to mark to market shall be the day ahead power exchange price
- 3. Open position report and risk summary report is to be reported on a quarterly basis

Short-term Transactions of Electricity by Trading Licensees on Power Exchange (Day Ahead Market) Name of the Trading Licensee:

Month:

Day of Power	Sr.	Purchased	from	Sold to)	Scheduled			
Delivery DD/MM/YYYY)	No.	Name of Seller Client) /Power Exchange	State	Name of Buyer Client) /Power Exchange	State	Volume (MUs)	Blocks	Final MCP (₹/KWh)	Trading Margin (₹/KWh)
	1						1		
>							2		
							•		
DD/MM/YYYY									
Σ							•		
0							95		
							96		
	2						1		
>							2		
DD/MM/YYYY							•		
Σ							•		
₹							•		
8							95		
							96		
	3						1		
>							2		
 									
DD/MM/YYYY							•		
Σ.							•		
00							95		
							96		

Short-term Transactions of Electricity by Trading Licensees on Power Exchange (Term Ahead Market)

Name of the Trading Licensee:

Month:

						Olitili.							
Sr.No		Date of Contract	Period of F	Power Delivery	Time of Po	wer Delivery	Scheduled	Purchased	d from	Sold	to	- Transaction	Trading
	Type of Contract	(DD/MM/YYYY)	Start date (DD/MM/ YYYY)	End date (DD/MM/YYYY)	Start Time (HH:MM)	End Time (HH:MM)	Volume (MUs)	Name of Seller	State	Name of Buyer	State	Price (₹/Kwh)	Margin (₹/kwh)
Α		1		4	Int	ra-Day Contra	cts	·I	1			•	
1													
2													
3													
В					Day-Ahead	Contingency	Contracts						
1													
2													
3													
С			T	T		Daily Contract	s	T	T		1	1	
1		T											
2													
3						/							
D			1	T	W	eekly Contrac	ts	T		1	1	T	
1		T											
2													
3			<u> </u>										

Form-REC

REC (Renewable Energy Certificates) Trading by Trading Licensees Name of the Trading Licensee: Date of Trading: DD/MM/YYYY

šr. No.	Name of REC Client	(Renewable	Name of Power Exchange	Category of REC (Solar/ Non-Solar)	Market Clearing Price (₹/REC)	Trading Margin (₹/KWh)
1						
2						
3						
4						
5						
6						
7						
8						
9						
10						

Note: 1 REC = 1 MWh

Long-term Transactions of Electricity by Trading Licensees (Inter-State Bilateral Transactions)* Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Pow	er Delivery	Time of Power	Delivery	Scheduled Volume (MUs)	Purc	hased from			Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State		
Α							RTC							
1														
2														
3														
В		,					Peak							
1														
2														
3														
С				1		Other the	an RTC & Pea	ık	1	1	T		.	_
1														
2														
3														

RTC= Round The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

 $Note: (3) \ Data \ shall \ be \ posted \ on \ the \ website \ of \ the \ electricity \ trader \ or \ any \ other \ authorised \ website \ (Name \ of \ the \ link \ on \ the \ home \ page: \ page:$

Statutory Information)

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Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* where period of contract of the licensee with both the seller and the buyer is more than 1 year

Contract period of more than 1 year

S

Contract period of more than 1 year

T

B

Long-term Transactions of Electricity by Trading Licensees (Inter-State Bilateral Transactions)**

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Delive		Time of Deliv		Scheduled Volume (MUs)	Purc	hased from			Sold to		Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State		
А				l			RTC							
1														
2														
3														
В							Peak							
1														
2														
3														
С						Ot	her than RTC	& Peak						
1														
2														
3														

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

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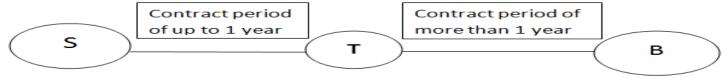
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Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

** where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

Illustration:



Long-term Transactions of Electricity by Trading Licensees (Inter-State Swapping/Banking Bilateral Transactions)*

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Deliv		Time of Deliv		Scheduled Volume (MUs)	Period of Expected Schedu	to be	Time of Expected Schede	l to be	Expected Scheduled Volume (MUs)		rchased froi	m		Sold to	
		Start date (DD/MM/ YYYY)			End Time (HH:MM)		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Time	End Time (HH:MM)		Name of the Seller	Category	State	Name of the Buyer	Category	State
Α		I.	l	1	1			ı	RTC	1	l .				l		
1																	
2																	
3																	
В								F	Peak								
1																	
2																	
3																	
С								Other than	n RTC & Pe	ak							
1																	
2																	
3																	

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Indicate the category of the seller/buyer namely generator, captive power plant, distribution licensee, Government, consumer (when applicable) etc.

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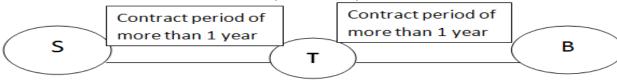
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* where period of contract of the licensee with both the seller and the buyer is more than 1 year

llustration:



Long-term Transactions of Electricity by Trading Licensees (Inter-State Swapping/Banking Bilateral Transactions)**

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Delive		Time of Deliv		Scheduled Volume (MUs)	Expecte	f Power ed to be duled	Time of Expected Sched	d to be	Expected Scheduled Volume (MUs)	Purcha	ased from		,	Sold to	
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time HH:MM)	End Time HH:MM)		Start date (DD/MM/ YYYY)		Start Time (HH:MM)			Name of the Seller	Category	State	Name of the Buyer	Category	State
Α	RTC		I	1	I	l	I .	<u>I</u>	I .	I	I.			1	I .		
1																	
2																	
3																	
В	eak																
1																	
2																	
3																	
С	Other than RTC &	Peak												·			
1																	
2																	
3																	

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

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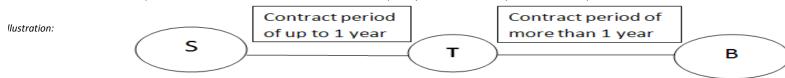
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Note: (6) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

** where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year



Long-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)*

Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Po	wer Delivery		f Power ivery	Scheduled Volume (MUs)	Purchas	sed from	Sol	d to	Purchase Price (₹/Kwh)	Sale Price (₹/kwh)
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)	(Name of the Seller	State/ Country	Name of the Buyer	State/ Country	. (,	(amin')
Α	RTC											
1												
2												
3												
В	Peak											
1												
2												
3												
С	Other than RTC & F	Peak										
1												
2												
3												

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

consumer (when applicable) etc.

Note: (2) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page:

Statutory Information)

Note: (3) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and

Regional Power Committee

Note: (4) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

* where period of contract of the licensee with both the seller and the buyer is more than 1 year



Long-term Transactions of Electricity by Trading Licensees (Cross Border Bilateral Transactions)** Name of the Trading Licensee:

Month:

Sr.No	Type of Transaction	Period of Deliv		Time of Deliv		Scheduled Volume	Purchas	ed from	Sol	d to	Purchase Price	Sale Price
		Start date (DD/MM/ YYYY)	End date (DD/MM/ YYYY)	Start Time (HH:MM)	End Time (HH:MM)	(MUs)	Name of he Seller	State/ Country	Name of the Buyer	State/ Country	(₹/Kwh)	(₹/kwh)
Α			<u> </u>		<u> </u>	RTC	<u> </u>	I	<u> </u>	<u> </u>	1	.1
1												
2												
3												
В					<u>.</u>	Peak	_	•	•	_		
1												
2												
3												
С			T	_	Othe	r than RTC &	Peak	1		1		
1												
2												
3												

RTC= Roud The Clock (24 Hours i.e. from 00:00 to 24:00), Peak= Peak Period (Evening Peak from 17:00hrs to 23:00hrs),

Note: (1) Data shall be submitted transaction-wise and should not be aggregated.

Note: (2) Data shall be posted on the website of the electricity trader or any other authorised website (Name of the link on the home page: Statutory Information)

Note: (3) Data shall be submitted on a monthly basis by 10th of the following month to the Commission, Regional Load Dispatch Centre and Regional Power Committee

Note: (4) Data shall be submitted to the Commission i.e. hard copy to Secretary, CERC and soft copy in an Excel Sheet by E-mail:

Note: (5) Full form of the abbreviations used for Name of the Seller/Buyer etc. shall be provided at the end of the Table.

** where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

Contract period of more than 1 year

S

Contract period of more than 1 year

B

Long-term Transactions of Electricity by Trading Licensees (Intra-State Bilateral Transactions)* Name of the Trading Licensee:

Month:

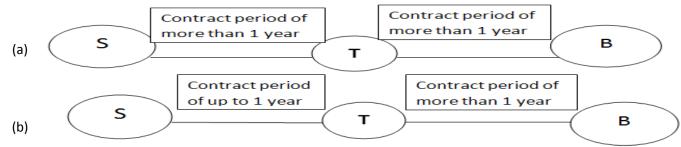
Sr. No.	Total Transacted	State
31. NO.	Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state

Note: (2) CERC doesn't require name of the parties and the price of these transactions

- * It will consist of following two cases:
 - (a) where period of contract of the licensee with both the seller and the buyer is more than 1 year
 - (b) where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

llustration:



Long-term Transactions of Electricity by Trading Licensees (Intra-State Swapping/Banking Bilateral Transactions)*

Name of the Trading Licensee:

Month:

IVIOTICIT.		
Sr. No.	Total Transacted Volume (Mus)	State
1		
2		
3		
4		
5		
6		
7		
8		
9		
10		
11		
12		
13		
14		

Note: (1) Total Transacted Volume shall be aggregated of all the transactions within each state

Note: (2) CERC doesn't require name of the parties and the price of these transactions

* It will consist of following two cases:

(a) where period of contract of the licensee with both the seller and the buyer is more than 1 year $\,$

(b) where period of the contract of the licensee with the seller is up to 1 year and with the buyer is more than 1 year

